

SPECIAL BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/355(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	RAGHAV BHALOTIA VS MANGALRASHI STAYWELL HOMES LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Mr. D.N. Sharma, Adv. : For Petitioner
Mr. Shailendra Jain, Adv.
Mrs. Swati Agarwal, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter on **29/08/2024** at 4:00 P.M.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**